

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2375/2007

(From the judgement and order dated 18/10/2006 in CRLR No. 861/2001 of The HIGH COURT OF
UTTARAKHAND AT NAINITAL)

ASGAR Petitioner(s)

VERSUS

STATE OF UTTARAKHAND Respondent(s)

(With appln(s) for bail and office report)

Date: 05/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Sudhakar Choudhary, Adv.
Mr.Binay Kumar Jha, Adv.
Mr. Rameshwar Prasad Goyal,Adv.For Respondent(s) Mr.Abhishek Atrey, Adv.
Mr. Jatinder Kumar Bhatia,Adv.UPON hearing counsel the Court made the following
ORDER

Two weeks' time is granted to file counter affidavit.

(Satish K.Yadav)
Court Master(Phoolan Wati Arora)
Court Master

ÜITEM NO.36

COURT NO.6

SECTION II

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